

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2495
TO BE ANSWERED ON 22/03/2023

REVISION OF PERMISSIBLE WORKS UNDER MGNREGA

2495 *SHRI MASTHAN RAO BEEDA:*

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the last revision of permissible works under MGNREGA;
- (b) whether any stakeholders from States are involved in the revision process;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the frequency of revising the permissible works under MGNREGA;
- (e) whether Government is aware that demand for MGNREGA has grown exponentially since the pandemic and that there are several local area specific jobs which can be included but are not under MGNREGA;
- (f) if so, whether Government plans to redress this in any way; and
- (g) if so, the details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): As per Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), Central Government may add new works to the permissible list of works under Schedule 1 of the Act. Adding new works under Schedule 1 of the Act is a regular exercise and new works are added on the basis of merit in alignment with the focus and objectives of the Act.

The demand from States to add work to the list of permissible works is examined in consultation with stakeholders. Also, the list of permissible works is reviewed annually by a Committee of Central Government having different States as members of the Committee. Accordingly, there are 266 permissible works under Mahatma Gandhi NREGA.

Some of the recently added works to the list of permissible works under Mahatma Gandhi NREGA are given below:

- i. Construction of biogas plant for individual;
- ii. Unskilled wage component towards the construction of bio-gas plant for community;
- iii. Maintenance of tunnel constructed by Border Road Organisation (BRO);
- iv. Maintenance of bridges constructed by Border Road Organisation (BRO); and
- v. Construction of Liquid Waste Chamber for individuals

(e) to (g): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one

hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

It provides livelihood security, i.e. fallback options for livelihood for rural households when no better employment opportunity is available.

The households can register themselves under Mahatma Gandhi NREGS and seek employment at multiple fora including the Gram Panchayats. The field authorities have been instructed to organize Rojgar Diwas at least once every month for covering willing unskilled labours.

The details of households that demanded employment and households offered employment under Mahatma Gandhi NREGS in the last three financial years 2019-20, 2020-21, 2021-22 and the current financial year 2022-23 (as on 18.03.2023) are given below:

Financial Year	2019-20	2020-21	2021-22	2022-23
Households demanded employment (in crore)	6.16	8.55	8.06	6.84
Households offered employment (in crore)	6.15	8.54	8.02	6.83

(as per NREGASoft)
